

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246 /9//HDB/2017
NAME OF THE COMPANY	Electro Optics Private Ltd
NAME OF THE PETITIONER(S)	SWE SEW Infrastructure Limited
NAME OF THE RESPONDENT(S)	Electro Optics Private Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R Rajendran	Adv	94400066644	—
B. Krishna Sharma	Adv	9848682339	Krishna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI	ADV.	avinash@desai law offices, Com.	Sharma
KHAMAR KANTAMNENI	ADV.	8886886895	

ORDER

Heard Mr.K.Rajendran along with Mr.B.Krishna Sharma, Learned Counsels for the Petitioner and Mr.Avinash Desai along with Mr.Khamar Kantamneni, Learned Counsel for the Respondent.

Both the Learned Counsels submitted that the issue in question is likely to be resolved soon and requested short time.

Case is posted to 02.01.2018.


Member (T)

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Member (J)